

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Postings and Transfers - ORDERED.

ROC.NO.7372/2013-B.SPL.

NOTIFICATION NO.1434.SPL.

DATED:02.12.2013.

READ:

1. G.O.Ms.No.131, Law (L.A & J - SC.F) Department dated 25.10.2013.
2. G.O.Ms.No.137, Law (L.A & J - SC.F) Department dated 09.11.2013 read with G.O.Ms.No.138, dated 13.11.2013.
3. High Court's Roc.No.No.101/2010-RC, dated 14.11.2013.
4. Endt. Roc.No.6942, Law (L.A & J - SC.F) Department dated 16.11.2013.

The High Court is pleased to order the following Postings and Transfers:-

I

Smt. E.Tirumala Devi, Advocate, Plot No.153, O.U. Colony, Shaikpet, Hyderabad, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 2nd read above, is posted as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Nizabamad (Post kept vacant)

Smt. E.Tirumala Devi, will proceed to her station and shall take charge of her post from Judge, Family Court, Nizamabad.

II

Sri B.Sai Kalyan Chakravarthi, Advocate, C/o P.Raja Sekhar, Flat No.102, Vaishnavi Estates, Gokhale Nagar, Ramanthapur, Hyderabad, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 2nd read above, is posted as Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad (Post kept vacant)

Sri B.Sai Kalyan Chakravarthi, will proceed to his station and shall take charge of his post from V Addl. Metropolitan Sessions Judge, Hyderabad.

III

Sri B.Papi Reddy, Advocate, H.No.6-39-18/10, Dinakar Nagar, West Venkatapur, Alwal, Secunderabad, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 2nd read above, is posted as III Addl. District and Sessions Judge, Nellore (Post kept vacant)

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Sri B.Bapi Reddy, will proceed to his station and shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.

IV

Smt. K.Sai Rama Devi, Advocate, H.No.1-4-27/71/188 Padmasali Colony, Gandhinagar, Hyderabad who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 2nd read above, is posted as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, West Godavari at Eluru (Post kept vacant)

Smt. Rama Devi Sai, will proceed to her station and shall take charge of her post from Judge, Family Court, Eluru.

V

Smt. Aruna Sarika, Advocate, lat No.F4, Classic Avenue Apartments, Rajiv Nagar, Yousufguda, Hyderabad, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 2nd read above, is posted as Judge, Family Court, Adilabad (Post kept vacant).

Smt. Aruna Sarika, will proceed to her station and shall take charge of her post from I Addl. District and Sessions Judge, Adilabad.

- NOTE:**
1. All the newly appointed 5 District Judges as posted above shall take charge of their posts forthwith.
 2. In case the officers from whom they have to take charge or absent for any other reason, the concerned officers may seek instructions from the concerned Unit Head who in turn will make alternative arrangements intimating the same to the High Court.
 - 4 The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jagannadham
REGISTRAR (VIGILANCE)

To

1. The Officer concerned
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)

4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A.& J-Cts.C) Dept., Hyderabad
7. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
8. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, A.P. Judicial Academy, Secunderabad
11. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
12. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
13. The Chief Judge, City Civil Court, Hyderabad
14. The Metropolitan Sessions Judge, Hyderabad.

15. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Nizamabad, Nellore, West Godavari at Eluru and Adilabad

16. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Nizamabad, Nellore, West Godavari at Eluru and Adilabad

17. The Judge, Family court, Nizamaad.
18. The V Addl. Metropolitan Sessions Judge, Hyderabad
19. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.
20. The Judge, Family Court, West Godavari at Eluru.

21. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)

22. The Pay and Accounts Officer, Hyderabad.

23. **THE DISTRICT TREASURY OFFICERS:**
Nizamabad, Nellore, Eluru and Adilabad

24. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.